

Through Fax/Mail

(J.H.C. Sch. 1-7)

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From:
Sunil Kumar Singh No.1,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2020-21/ Apptt.
Letter No. _____/ Apptt.
Dated: _____

To,

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub: - Nomination of the District & Addl. Sessions Judges posted in all the Civil Courts of the State including Presiding Officers of the Commercial Courts for attending "Orientation Programme on Commercial Court Act, 2015" scheduled to be held on 25th September, 2021 in Virtual mode.

Sir / Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate District & Addl. Sessions Judges posted in all the Civil Courts of the State including Presiding Officers of the Commercial Courts for attending "Orientation Programme on Commercial Court Act, 2015" scheduled to be held on 25th September, 2021 in Virtual mode.

You are, therefore, requested to direct the concerned nominated Officers posted at your Judgeship to attend the aforesaid Programme.


This is for your information and needful.

Encl.:- Programme details.

Yours sincerely,
Sd/- Sunil Kumar Singh No.1
Registrar (Administration)

Memo no. 3279 /Apptt. dated, the Ranchi 03/09/2021

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his Letter No. 707/JAJ dated 13.08.2021 / the Member Secretary, JHALSA, Ranchi for information / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and also for getting uploaded the letter on the Court's website.


3.9.21
Registrar (Administration)